

## ANNEXURE-I

## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 946 DUE FOR ANSWER ON 03.12.2012 IN THE RAJYA SABHA

**Taxes in different States on procurement of Rice in KMS 2011-12**

(In per cent of MSP)

State/UT	Purchase/ Sales Tax/Trade Tax/ VAT	Market Fee	Arthia Commis sion/ Dami	Commission to Societies/ Sub agents	Other Charges	Total Taxes
Andhra Pradesh	4.0	1.0	-	2.5	5.0(R D Cess)	12.5
Bihar	4.0	-	-	2.5	-	6.5
Chhattisgarh	5.0	2.0	-	2.5	0.2(Nirashrit Shulk)	9.7
Gujarat	-	1.0	-	2.5	-	3.5
Jharkhand	-	1.0	-	2.5	-	3.5
Haryana	5.0	2.0	2.5	-	2.0(R D Cess)	11.5
Karnataka	-	1.5	-	-	-	1.5
Maharashtra	-	1.05	-	2.5	Mapari Charges (Re.0.40)	3.59
Madhya Pradesh	-	2.0	-	2.5	0.2(Nirashrit Shulk)	4.7
Orissa	4.0	2.0	-	2.5	-	8.5
Punjab*	5.0	2.0	2.5	-	5.0(RD Cess+ID Fee)#	14.5
Tamilnadu	-	-	-	-	-	-
Uttar Pradesh	4.0	2.5	-	2.5	-	9.0
Uttrakhand	4.0	2.5	-	2.5	-	9.0
West Bengal	-	0.5	-	2.5	-	3.0

# Punjab Government notified ID Fee @ 3% from RMS 2009-10, but Government of India is allowing only 2% at present on account of the matter being subjudice.

\*However, Government of India is allowing VAT @4% of MSP only in provisional costing sheet.

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## ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 946 DUE FOR ANSWER ON 03.12.2012 IN THE RAJYA SABHA

**Taxes in different States on procurement of Wheat in RMS 2012-13**

(In per cent of MSP)

State/UT	Purchase/ Sales Tax/Trade Tax/ VAT	Market Fee	Arhthia Commissi on/ Dami	Commission to Societies/ Sub agent	Other Charges	Total Taxes
Bihar	4.0	-	-	2.0	-	6.0
Gujarat	-	1.0	-	2.0	-	3.0
Haryana	5.0	2.0	2.5	-	2.0(R D Cess)	11.5
Maharashtra	-	1.05	-	2.0	Mapari Charges (Re.0.40)	3.09
Madhya Pradesh*	5.0	2.0	-	2.0	0.2(Nirashri t Shulk)	9.2
Punjab*	5.0	2.0	2.5	-	5.0 (R D Cess+ ID Fee)#	14.5
Rajasthan	-	1.6	2.0	-	-	3.6
Uttar Pradesh	4.0	2.5	-	2.0	-	8.5
Uttarakhand	4.0	2.5	-	-	-	6.5
West Bengal	-	0.5	-	2.0	-	2.5

# Punjab Government notified ID Fee @ 3% from RMS 2009-10, but Government of India is allowing only 2% at present on account of the matter being subjudice.

\*However, Government of India is allowing VAT @4% of MSP only in provisional costing sheet.

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